

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/881(CHE)2022
PETITION NUMBER : CP(IB)/119(CHE)/2021
NAME OF THE PETITIONER : Anny Johnson
NAME OF THE RESPONDENT(S) : State Bank of India
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Pawan Jhabakh for the Applicant. Ld. Counsel Mr. K. Chandrasekar for the SBI.

This is an Application seeking to set aside the order of the Tribunal dated 11.07.2022 in CP(IB)/119(CHE)/2021. The Application is allowed.

Case heard and records perused.

IA is disposed off.

List CP(IB)/119(CHE)/2021 for hearing on 10.05.2024.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk